

This would not only accelerate the extraction of groundnut and sesame cake but will also provide a better price for the oil cake and oilseeds resulting in increased benefits to the farmers. The Storage Control Order 1985 has been amended whereby limits have been revised upwards. The Reserve Bank of India has also been requested to relax the credit limits on the purchase of oilseeds so that more benefits accrue to the farmers.

The Government will continue to keep a close watch on the prices of edible oils and vanaspati so as to take necessary remedial measures as and when warranted.

12.08 hrs.

#### ELECTION TO COMMITTEE

[English]

#### Central Advisory Committee for the National Cadet Corps

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): I beg to move:

"That in pursuance of section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as a member of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER: The question is:

"That in pursuance of section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from amongst themselves to serve as

a member of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election subject to the other provisions of the said Act and the Rules made thereunder."

*The motion was adopted*

12.09 hrs.

#### MATTERS UNDER RULE 377

[English]

- (i) **Need to introduce Boeing Air Service from Belgaum to Goa, Bombay and Bangalore**

SHRI S. B. SIDNAL (Belgaum): Belgaum has become an important centre in North Karnataka. It has developed industrially. Aluminium factory and other private sector industries have helped allied and ancillary industries. There are eight sugar factories and four spinning mills based on cooperative society and also private spinning mills. Cotton and sugarcane and tobacco are grown there in a big way.

Belgaum District touches Maharashtra and Goa States. Air traffic to Bombay, Bangalore and Goa have increased. As such, it has become necessary to introduce Boeing Service from Belgaum to Goa, Bombay and Bangalore. This will go a long way to develop the Belgaum District. In this context it is also very necessary to re-carpet the runway of Belgaum Airport.

- (ii) **Need to include Aluminium Phosphide and EDB Ampules in 'Scheduled Drugs' to avoid their misuse**

SHRI BIRINDER SINGH (Hissar): Sir, in the recent past, there have been many reported/unreported cases of suicide in the rural areas of Haryana and other States by consuming pesticides viz. Aluminium Phosphide and EDB Ampules. These chemicals are used as preservative drugs for storing

[Shri Birinder Singh]

foodgrains. Their consumption leads to sure death and there is no antidote for them. These drugs are freely sold by the drug shops and are accessible to all, including children and women. Resultantly, these are very commonly being used as a sure means to suicide.

Therefore, I would request the Ministry of Agriculture, and the Ministry of Health and Family Welfare to take cognizance of this menace. The sale and purchase of the above drugs should be restricted and regulated. They should be included in the list of 'scheduled drugs'. The buyer should be made personally responsible for its custody and its intended use within a stipulated period. There should be some limited shops which should be given the permit to sell these drugs.

By taking these precautionary measures, we can obviate the menace and avoid these tragedies.

**(iii) Need to take steps to enhance the earnings of handloom weavers, particularly those of Nagpur region**

SHRI BANWARI LAL PUROHIT (Nagpur): Sir, I would like to draw the attention of the House towards the miserable condition of about 50,000 handloom weavers of Nagpur region. On one handloom, the entire family has to work hard throughout the day. The net earning by way of wages of the weavers family is only Rs. 11 a day. There is tremendous discontentment because of low wages. In spite of various representations, neither the State Government nor the Central Government has taken any cognizance of the pitiable condition of handloom weaver. I earnestly urge upon the Government of India to take immediate steps to ensure that the net earning of the handloom weavers is increased at least to Rs. 20 a day so that they are able to meet minimum needs of life. Minister of Textiles may please consider this sympathetically.

**(iv) Need to declare Chambal Complex as National Park**

SHRI JUJHAR SINGH (Jhalawar): Sir,

forty kilometres upstream of Kota town, there are remnants of rich historical and cultural heritage spread on either bank of the Chambhal river. Bodoli Temple on the right bank and Bhansord Garh Fort on the left bank along with Durra Game Sanctuary adjoining them, are places of attraction for the tourists.

Besides the temples and the forts, the forests in the valley of river Chambal itself on either side have had rich wild life in the past and it attracted nature-lovers and sportsmen for years together. The attractions have increased with the construction of Kota Dam and the Jawahar Sagar, Rana Pratap Sagar and Gandhi Sagar Dams upstream on the river. The long and deep stretch of water can be further utilised for water sports and for fishing by tourists.

In view of these facts, I shall request the hon. Minister of Tourism, Government of India to declare the whole Chambal complex as a National Park, with provision of water sports in the long pool of the river.

12.14 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

**(v) Need to direct-Banks and Financial Institution to make available credit on soft terms to entrepreneurs in Rayalseema region of Andhra Pradesh**

SHRI E. AYYAPU REDDY (Kurnool): Sir, Rayalaseema region in Andhra Pradesh is in the hard core of drought-prone areas identified by the Government of India. In spite of DPAP, no progress has been made in alleviating the sufferings of the people, overwhelming majority of whom are below the poverty line. The economy of the region has not shown any improvement whatsoever for the last thirty years. The area is rich in mineral wealth. Barytes, lime stone, iron ore, slabs and diamonds etc. are available for commercial and industrial exploitation. Geologists have identified this basin as one of the richest in underground mineral formations including water. But so far the Central Government has not located any major industry in the public sector in this area. In order to encourage mineral based